

RBI/2023-2024/106

DOR. AML. REC. 65 /14.06.001/2023-24

January 02, 2024

The Chairpersons/ CEOs of all the Regulated Entities

Madam/Dear Sir,

**Designation of 2 individuals as 'Terrorists' under Section 35 (1) (a) of the Unlawful Activities (Prevention) Act (UAPA), 1967 and their listing in the Schedule IV of the Act- Reg.**

In terms of Section 51 read with Section 53A of our [Master Direction on Know Your Customer dated February 25, 2016](#) as amended on October 17, 2023, "The procedure laid down in the UAPA Order dated February 2, 2021 (Annex II of this Master Direction), shall be strictly followed and meticulous compliance with the Order issued by the Government shall be ensured." Further, Section 51(b) of the aforementioned Master Direction states that, "Details of accounts resembling any of the individuals/entities in the lists shall be reported to FIU-IND apart from advising Ministry of Home Affairs as required under UAPA notification dated February 2, 2021 (Annex II of this Master Direction)". In this regard, it is highlighted that the UAPA Order in Annex II of the [MD on KYC, 2016](#) shall also apply to amendments carried out in Schedule I and IV of the UAPA, 1967 apart from the UNSC lists mentioned in the Order.

2. In this connection, please refer to the Gazette notifications dated December 29, 2023 and January 01, 2024, of the MHA in respect of two individuals who have been declared as 'Terrorists' and have been listed in the Schedule IV of the UAPA 1967, under Section 35 (1) (a) of UAPA 1967. The Statutory Order (S.O.) numbers and the respective entries are as provided below:

S.O. Numbers	Entries
5491(E)	55. Lakhbir Singh @ Landa

02(E)	56. Satwinder Singh @ Satinderjit Singh @ Goldy Brar
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3. Regulated Entities (REs) are advised to take note of the aforementioned Gazette notifications issued by MHA for necessary compliance. REs shall also take note of any future amendments to Schedule I and IV of the UAPA, 1967, for immediate necessary compliance.

Yours faithfully,

(Saidutta Sangram Keshari Pradhan)  
General Manager